

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2018

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2018</i>
CIVIL	18981	187	259	18909
CRIMINAL	0	0	0	0
TOTAL	18981	187	259	18909